

HIGH COURT OF DELHI: NEW DELHI

No. ⁶⁹ /DHC/Gaz/G-7/VI.E.2(a)/2024
Dated: 19th March, 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service **with immediate effect:-**

S. No.	Name of the officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Aakanksha Vyas	On return from Maternity /CCL Leave	SCJ-cum-RC, North-East, KKD	North East	Vice Deepak Kumar-I
2.	Deepak Kumar-I	SCJ-cum-RC, North-East, KKD	Principal Magistrate-JJB VII, South-West, Dwarka	South West	In a Vacant Court
3.	Tapasya Agarwal	MM (Virtual Traffic Court)-01, Central, THC	ACJ-cum-CCJ-cum-ARC, West, THC	West	In a Vacant Court
4.	Tarunpreet Kaur	On return from Maternity /CCL Leave	MM-07, New Delhi, PHC	New Delhi	Vice Kapil Gupta
5.	Anshul Mehta	MM-01, West, THC	MM (NI Act)-08, South-West, Dwarka	South West	Vice Apoorv Bhardwaj
6.	Kapil Gupta	MM-07, New Delhi, PHC	Civil Judge-06, Central, THC	Central	Vice Dev Saroha
7.	Sahil Gupta	MM (NI Act) Digital Court-01, South-West, Dwarka	Civil Judge-07, Central, THC	Central	In a vacant Court
8.	Apoorv Bhardwaj	MM (NI Act)-08, South-West, Dwarka	MM-02, North-West, Rohini	North West	Vice Ayush Sharma
9.	Dev Saroha	Civil Judge-06, Central, THC	MM-01, West, THC	West	Vice Anshul Mehta
10.	Deepika Thakran	Civil Judge-02, South-West, Dwarka	MM (NI Act)-04, South West, Dwarka	South West	In the Court previously presided over by Rahul Jain

11.	Ayush Sharma	MM-02, North-West, Rohini	Civil Judge, East, KKD	East	Vice Shubhi Gupta
12.	Swati Malik	MM (NI Act) Digital Court, North, Rohini	MM-03, East, KKD	East	Vice Himanshi Tyagi
13.	Himanshi Tyagi	MM-03, East, KKD	MM (NI Act) Digital Court, North, Rohini	North	Vice Swati Malik
14.	Shubhi Gupta	Civil Judge, East, KKD	MM (NI Act)-01, South West, Dwarka	South West	In the Court previously presided over by Divya Arora
15.	Tabassum Khan	On return from Maternity /CCL Leave	MM (NI Act)-02, South-East, Saket	South East	Vice Nishat Bangarh
16.	Manya	MM (NI Act) Digital Court-02, Central, THC	MM (Mahila Court)-02, Central, THC	Central	In a Vacant Court
17.	Meena Chauhan	MM-08, Central, THC	MM (NI Act) Digital Court-03, Central, THC	Central	In the Court previously presided over by Raj Kumar Singh
18.	Nishat Bangarh	MM (NI Act)-02, South-East, Saket	Civil Judge-02, South-West, Dwarka	South West	Vice Deepika Thakran
19.	Pranjal Gangwar	On completion of training	MM (NI Act) Digital Court-02, Central, THC	Central	Vice Manya
20.	Aradhana	On completion of training	MM (Digital Traffic Court), South-East, Saket	South East	In the Court previously presided over by Tista Shah
21.	Shraddha Tripathi	On completion of training	MM (NI Act)-02, South, Saket	South	In the Court previously presided over by Abhilasha Singh
22.	Kanika Handa	On completion of training	MM (NI Act)-04, South-East, Saket	South East	In the Court previously presided over by Ankit Mittal
23.	Nishi Jindal	On completion of training	MM (NI Act)-05, New Delhi, PHC	New Delhi	In the Court previously presided over by Pankaj Rai
24.	Jayanti Chander	On completion of training	MM (Digital Traffic Court) Central, THC	Central	In the Court previously presided over by Richika Tyagi

25.	Arvind Tomar	On completion of training	MM (Virtual Traffic Court)-01, Central, THC	Central	Tapasya Agarwal
26.	Pranjali Prakash	On completion of training	MM (NI Act) Digital Court-03, South East, Saket	South East	In the Court previously presided over by Raghav Sharma
27.	Sayesha Chadha	On completion of training	MM-08, Central, THC	Central	Vice Meena Chauhan
28.	Kunal Soni	On completion of training	MM (Virtual Traffic Court)-03, Central, THC	Central	In a Vacant Court
29.	Shiv Kumar	On completion of training	MM (NI Act) Digital Court-01, South-West, Dwarka	South West	Vice Sahil Gupta
30.	Shivam Gupta	On completion of training	MM (NI Act) Digital Court-02, New Delhi, PHC	New Delhi	In the Court previously presided over by Sahil Monga
31.	Sonica Meena	On completion of training	MM (NI Act) Digital Court-02, South-West, Dwarka	South West	In a Vacant Court

Note (s):-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. Pursuant to posting & transfer order no. 49/DHC/Gaz/G-7/VI.E.2(a)/2023 dated 14th December, 2023, the work of courts which were earlier presided over by Ms. Richika Tyagi, Ms. Tista Shah, Ms. Abhilasha Singh, Mr. Ankit Mittal, Mr. Pankaj Rai, Ms. Divya Arora, Mr. Rahul Jain, Mr. Raj Kumar Singh, Mr. Sahil Monga & Mr. Raghav Sharma, was assigned to other judicial officers in addition to their own court works. Upon availability of officers on completion of their training, the work of these courts is now being assigned by virtue of the present posting & transfer order.
4. The jurisdiction of traffic circles were restructured and the same was communicated vide communication No.28875/HAE(D-1)/Traffic, New Delhi dated 08/06/2023 to this court.

(i) The work arising out of the newly created Traffic Circles is assigned to the following Judicial Officer(s) as mentioned against the Traffic Circle(s):-

S.No.	Name of the Officer	Traffic Circle Assigned
1.	Ms. Aditi Rao, MM-07, South-East, Saket	Saket
2.	Mr. Nitesh Goel, MM-05, South-West, Dwarka	Kapashera
3.	Ms. Padma Ladol, MM-04, New Delhi, PHC	Parliament House
4.	Mr. Animesh Bhaskar Mani Tripathi, MM-02, New Delhi, PHC	Tilak Marg & Tuglak Road

(ii) The following 22 Traffic Circles are no longer in existence, however, the pending work/cases/challans arising out of the following 22 Traffic Circles shall continue to be dealt with by the Courts of Metropolitan Magistrates to whom such traffic circles were earlier assigned:

1. Patel Nagar
2. Sarai Rohilla
3. Preet Vihar
4. Gokul Puri
5. Seelampur
6. Seemapuri
7. Vivek Vihar
8. Subhash Place
9. Shalimar Bagh
10. Jahangir Puri
11. Bawana
12. Swaroop Nagar
13. Prashant Vihar
14. Begumpur
15. Connaught Place
16. Vasant Kunj
17. C.R. Park
18. Dabri
19. Chhawala
20. Mangol Puri
21. Sultanpuri
22. Mayapuri

BY ORDER OF THE COURT

SD/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

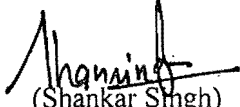
1854-1887

Endst. Nos. /DHC/Gaz./G-7/VI.E.2(a)/2024 Dated: 19th March, 2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer(s) concerned.
34. Guard File.


 (Shankar Singh)
 Joint Registrar (Gaz-IIB)


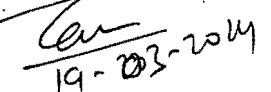
Pl. get the needful done.


 19/03/24

DIGIT

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Asst. Secy


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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 8446 - 8456 /F.5(3)/Gaz./PDJ West/2024 Dated, Delhi the 20/3/24


Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani 20/3/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

NP

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shammath Marg, Delhi-110054.
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13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
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15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
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